

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "B": NEW DELHI
BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER
AND
SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

**ITA No. 3600/Del/2023
(Assessment Year: 2017-18)**

COBB Apparels Pvt. Ltd, A-9, Mangolpuri Industrail Area, Phase- II, Delhi-11083 (Appellant) PAN:AADCC1530F	Vs.	JCIT, Range-4, New Delhi (Respondent)
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Corrigendum in order dated 09.04.2024

PER M. BALAGANESH, A. M.:

This appeal was decided by this Tribunal in ITA No. 3600/Del/2023 for AY 2017-18 wherein, in the cause title a typographical error had crept wherein it has been mentioned the name of the counsel Shri Shivam Yadav was mentioned as Shri Shivam Yadan. This error is being rectified by way of this corrigendum in the cause title which reads the corrected name of the assessee counsel as Shri Shivam Yadav, Adv.

2. This corrigendum is to be read together with order dated 09.04.2024 in ITA No. 360/Del/2023.

-Sd/-
(KUL BHARAT)
JUDICIAL MEMBER

-Sd/-
(M BALAGANESH)
ACCOUNTANT MEMBER

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi